

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**I.A. No. 302 of 2013 in
DFR No. 1627 of 2013**

Dated : 19th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

State Load Despatch Center, Karnataka Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors. Respondent(s)**

Counsel for the Appellant(s): Ms. Swapna Seshadri

ORDER

**I.A. No. 302 of 2013
*(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 25.10.2013. Dasti
service is permitted.

Post the matter on **25.10.2013.**

**(V.J. Talwar)
Technical Member
t/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**